

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2762

ANSWERED ON:23.07.2009

ATROCITIES AGAINST WOMEN

Mahajan Smt. Sumitra;Rawat Shri Ashok Kumar;Verma Smt. Usha

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of women courts set up for the disposal of cases relating to atrocities against women in the country, State-wise;
- (b) whether the Government proposes to make any strict legislation in this regard; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): No such data is being maintained centrally.
- (b): There is no such proposal under consideration.
- (c): Does not arise.